

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 156/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2018

NAME OF THE COMPANY: M/s Himalayan Trail Beaters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

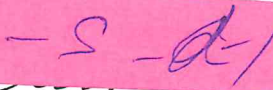
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Sumil Kalra, Advocate for the Petitioner

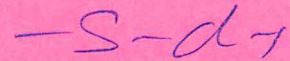
ORDER

Ld. Counsel wishes to file additional documents. Let same be filed by 26th March, 2018.

To come up on 26th March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)